

to intervene, instead of having this innuendo, if you please specify, it is well and good, and say there are certain States where your party is ruling, there also benefits are not going to the poor people.

SHRI RAJIV GANDHI : We have received certain complaints. We are looking into them and when we get a proper report, we will let you know. In the meantime, we will try and evaluate measures to see that the funds allocated for a proper programme do, in fact, get their destination.

PROF. MADHU DANDAVATE : You should congratulate the young lady who provoked the Prime Minister to reply.

MR. SPEAKER : Well done Sir.

SHRI RAJIV GANDHI : It is my Ministry.

MR. SPEAKER : Shri Kamal Nath please. Is he absent? Next, Shri K. Ramamurthy. Again no! Shrimati Kishori Sinha. She is also not there. Really, it is a hat trick.

PROF. MADHU DANDAVATE : Mr. Sinha may be allowed to represent her Sir.

MR. SPEAKER : What about you? What will you do now? Next, Shri Ramakrishna More. Absent. Shri Anand Singh. It is going to be a sixer. Next, Shrimati Jayanti Patnaik. There you are! She is ever-present.

Maintenance of Lord Jagannath Temple at Puri

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***115. SHRIMATI JAYANTI PATNAIK :
SHRI SOMNATH RATH :**

Will the minister of CULTURE be pleased to state :

(a) whether Government have taken steps for the proper conservation of centrally protected temples having religious and tourist importance;

(b) if so, the amount sanctioned by the Centre and spent during last three years for the proper maintenance and conservation of Lord Jagannath Temple at Puri which falls under the above category; and

(c) what are the conservation and repairing works done during these years?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO) :
(a) Yes, Sir.

(b) Against the allocation of Rs. 5 lakhs during the years 1981-1984, an amount of Rs. 4,95,264 has been spent for the conservation and maintenance of Lord Jagannath Temple at Puri.

(c) Deplastering of the walls, grouting of voids and cracks, water-tightening of leaky roofs and restoration of the missing and weathered stones have been completed. In additions chemical preservation of exposed structures and horticultural operations have also been undertaken.

SHRIMATI JAYANTI PATNAIK : Against the allocation of Rs. 5 lakhs during the years 1981-84 an amount of Rs. 4,95,264 has been spent for the conservation and maintenance of Lord Jagannath Temple at Puri. I think the work has been taken up very slowly. It is such an huge temple. Has the government prepared any estimate for uncovering the plaster on the entire temple of Lord Jagannath at Puri; if so, what is the amount?

SHRI K.P. SINGH DEO : I don't have the figure readily available at the moment.

SHRIMATI JAYANTI PATNAIK : What is the time schedule for funding and completion of this entire work? I do not know whether this is also readily available with the Minister. I want to know regarding part (a) of the question. This is the general question and the Minister has replied by saying only yes. But I want to know about the whole of Orissa and the conservation of Konark Temple. It should be preserved; it is getting decayed day by day. I want to know about Lingaraj Temple and other temples also. What is the policy of the government with regard to these temples? Has the government decided to have a separate archaeological circle so that they can pay more attention towards them?

SHRI K.P. SINGH DEO : We are aware, just like Puri Temple, that Konark also does get affected by sea breeze, weathering and erosion. I will come to that later on. But, as far as the Puri Temple, about which she has asked, is concerned the hon. member is very much aware that because of the intervention of the High Court, things got delayed. An expert committee which has been formed is looking into it. The hon. judges of the High Court have also visited the Puri Temple; they have satisfied themselves. The work is in progress. I do not know how to satisfy the hon. lady member as to the rate and pace of work. These are things which are imponderable on which no one can put a specific time and date as to the work to be completed. But the work is going on and we shall ensure that there will be no undue delay in the conservation and protection of Lord Jagannath Temple. As far as other Temples which she has mentioned are concerned, it is not relevant to this question of Puri Temple. But, as I said, Konark Temple also has the problem of salty air, weathering and erosion; and the department is looking into them how it can be conserved and protected; and we shall come forward with more details when the reports are available with us.

SHRI SOMNATH RATH : The hon. Minister has replied that within three years, the allocation was only Rs. 5 lakhs and almost the same amount has been spent. This is the world famous temple. Will the hon. Minister allocate sufficient fund and see that the incomplete work is completed very soon.

SHRI K.P. SINGH DEO : If and when required, it shall be made available. Ends.

MR. SPEAKER : Shri Chhitubhai Gamit—not present. Shri C. Madhava Reddy.

SHRI C. MADHAVA REDDY : Q. No. 117.

MR. SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[English]

Price of Colour T.V.

*104. **SHRI PIYUS TIRAKY :** Will the PRIME MINISTER be pleased to state :

(a) whether Government are taking steps to bring down the price of colour TV to Rs. 5000/-;

(b) if so, the details of the import relief granted for the purpose;

(c) the details of the colour TV picture-tubes and kits being imported for the purpose, with names of the manufacturers and their country and the foreign exchange involved; and

(d) when adequate quantity of colour TV picture tubes and the necessary kits will be manufactured indigenously ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) Various steps are being taken to bring down the price of Colour TV Sets. These include :

- (i) Issuing industrial approvals liberally, without any upper limit on capacities so that economically viable level of production could be achieved and competition encouraged.
- (ii) Reducing Government levices like customs duty on imported raw materials/components, reduction in excise duty, etc.
- (iii) Department of Electronics has set up a high power TV Coordination Committee under the Chairmanship of Secretary, Electronics with representation from Indian TV Manufacturers Association, and Electronic Components Industries Association, to review and monitor the progress of manufacture of TV sets. The question of maximum price to be charged for a CTV set has been discussed in the various meetings of the above Committee. In the meeting of this Committee.